

F.No. J-11017/10/2016-Judl.  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
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Shastri Bhawan, New Delhi,  
Dated 26<sup>th</sup> May, 2017

**ORDER**

The President is pleased to engage/upgrade, as the case may be, following Advocates as Senior Panel Counsel for conducting Central Government litigation (except cases of Railways and Taxation) before the High Court of Karnataka at Bengaluru, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

**HIGH COURT OF KARNATAKA AT BENGALURU**  
**SENIOR PANEL COUNSEL**

Sr. No.	Name	Contact details	Enrollment No.
1.	A. CHANDRACHUD	No. 63, 4 <sup>th</sup> Main, 6 <sup>th</sup> Cross, Chamarajpet, Bengaluru-560018. Mob: 9845088923 Email: chandrachud63@gmail.com	KAR/1806/2001
2.	Ms. M. R. VANAJA  (Up-graded from Central Govt. Counsel)	104, 4 <sup>th</sup> Cross, M. L. A. Layout, RMV II Stage Ext. Bhoopasandra, Bangalore, -94. Mob: 9449270768 Phone: 080-23415321	KAR/74/1968

2. Consequent upon up-gradation of Ms. M. R. Vanaja (Sr. No. 2 above), her name occurring in order No. 36(12)/2015-Judl. dated 22.07.2015 in the list of Central Govt. Counsel at Sr. No. 27, stands deleted with effect from the date of this order.

3. The terms & conditions for the above engagement will be governed by this Department's OM No. 26(02)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.lawmin.nic.in](http://www.lawmin.nic.in) under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.



(R. K. Srivastava)  
Deputy Legal Advisor



Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat, Bengaluru.
3. Sh. Prabhuling K. Navadagi, Ld. ASG, Karnataka High Court, 148 Embassy Square, 106-A, 106-B, Infantry Road, Bangalore-560001.
4. Shri Krishna S. Dixit, Asstt. SG, Dhavalganga, 1<sup>st</sup> D Cross, 3<sup>rd</sup> Stage, 4<sup>th</sup> Block, Basaweshvara Nagar, Bangalore-560079.
5. Shri K. B. Navalgimath Asstt. SG, Dharwad Bench of High Court of Karnataka, Gandhi Nagar, Karnataka.
6. Shri Jayaraj Kasheppa, Asstt. SG, Shruti Neelaya, H. No. 8-10-339, Akka Mahadevi Colony, Near Shri Hospital, Bidar, Karnataka.
7. Both the Senior Panel Counsel as above.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial Section)

Tel. 011-23384945